

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
17-11-2022 AT 11:00 AM THROUGH VIDEO CONFERENCE

IA(IBC) 309/2022 in CP(IB) 51/7/HDB/2022
U/s 7 of IBC, 2016

IN THE MATTER OF:

M/s. Indpro Engineering Systems Pvt Ltd
& 3 others

...Financial Creditor

Vs

M/s. Karvy Data Management Services Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. AJAI DAS MEHROTRA, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Counsel Mr. Harshavaardhan Abburi for the Financial Creditor present. Ld.
Counsel Mr. Avinash Desai for the Corporate Debtor present.

List the matter on 28.11.2022.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)